

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-11-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	S.C.Suit 6072/07	WILBER LOUIS D SOZA Vs M S SAI SHAKTI DEVELOPERS AND BUILDERS AND BUILDERS PVT LTD	ARGUMENTS (P.H.)

Sheristedar
Court Room No. 13

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 24-11-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	S.C. Suit 4936/11	SUJAN IMPEX PVT LTD Vs UNIQUE AESTHETICS PVT LTD	N/M ORDERS
2.	S.C.Suit 5934/06	DEEPAK M THAKKAR Vs M S UTTAM POULTRY FARM	JUDGMENT

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CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 25-11-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	SUMM. SUIT 1304/17	Zaverchand Devji Dedhia Vs Paras V. Shah	ORDER
2.	SUMM. SUIT 1224/17	Mr. Navinchandra Umarshi Shah Vs Sapan Creatives	JUDGMENT

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CITY CIVIL COURT MUMBAI
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CIVIL CAUSE LIST DATED 26-11-2020.

Sr. No.	Suit No.	Title	Stage of the suit
1.	SC SUIT 7529/03	BLOSSOM D D SOUZA AND ANR Vs VERPNICA PETER MIRANDA AND ORS	H.C.TIME BOUND MATTER

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Sr. No.	Suit No.	Title	Stage of the suit
1.	SC SUIT 1774/08	MR.RAMESH KISHINCHAND GAJRIA Vs THE ZUNJAR CO-OPERATIVE HOUSING SOCIETY LTD.	NM ARGUMENTS
2.	SC SUIT 1775/08	MR.RAMESH KISHINCHAND GAJRIA Vs NEHRU NAGAR VIDYUT VILAS CHS.LTD.	NM ARGUMENTS

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